

1	2	3
U.Ts.		
1. Andaman and Nicobar Islands		33.33
2. Arunachal Pradesh		250
3. Chandigarh		337
4. Dadra and Nagar Haveli		17.74
5. Delhi		1787
6. Goa, Daman and Diu		260
7. Lakshadweep		30
8. Mizoram		154
9. Pondicherry		178
Total : UTs		3047.07
Total : States and UTs.		31857.07

**Subsidy to States for Construction Assistance for Rural Workers**

334. SHRI G.M. BANATWALLA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government provide any subsidy to State Governments in respect of their schemes for construction assistance for rural workers ;

(b) if so, the rate at which this subsidy is allotted to different States and the quantum of assistance per house provided by these States ;

(c) whether the Planning Commission in its review of such schemes, has considered that there is justification for enhancing the rate of subsidy provided by Government ;

(d) whether Government will consider enhancing the rate of subsidy especially to

encourage the higher outlays for this important scheme ; and

(e) if so, details in this respect and if not, reasons therefor ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Housing being a State subject all social Housing Schemes are being dealt with by the States/UTs. Scheme of allotment of house-site to rural landless workers is part of the revised 20-Point Programme. However, the Central Govt. give block grants which are not tied to any such schemes.

(b) The Central Govt. has fixed the norm of subsidy of Rs. 500/- per family as construction assistance.

(c) to (e). The matter is under the active consideration.

**Acceptance of Second Mortgage by HUDCO**

335. SHRI G.M. BANATWALLA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether HUDCO accepts mortgage on the property pledged to them for raising the first loan ;

(b) if not, whether HUDCO is aware that such second mortgage is acceptable to L.I.C. provided that the value of property exceeds the amount of loan ;

(c) whether the system of secondary mortgage will also be adopted by HUDCO in order to augment the housing activity ; and

(d) if not, reasons therefor ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (d). According